

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). Yes. The States/Union Territories which are being supplied iodised salt are, Himachal Pradesh, Arunachal Pradesh, Haryana, Bihar, Jammu & Kashmir, Manipur, Meghalaya, Nagaland, Punjab, Sikkim, Uttar Pradesh, Tripura, Assam, and Union Territories of Delhi, Dadra and Nagar Haveli and Chandigarh.

Iodised salt is also being supplied to the endemic areas of the following States:

Andhra Pradesh	—	3	districts
Gujarat	—	3	districts
Madhya Pradesh	—	26	districts
West Bengal	—	10	districts
Maharashtra	—	7	districts

(d) In order to effectively control the problem of goitre and other iodine Deficiency Disorders in the country, the Government of India have launched the scheme envisaging Universal Iodisation of Edible salt in a phased manner by the Year 1992.

#### **Trawlers Engaged in Deep Sea Fishing**

8873. SHRI HANNAN MOLLAH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of mechanised boats and trawlers, given to fishermen in different States and allocation of central funds for these purpose during last three years; and

(b) the terms and conditions for chartered trawlers engaged in deep sea fishing?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Information is being collect and will be laid on

the Table of the House.

(b) The salient features of the terms and conditions for chartered trawlers engaged in deep sea fishing in Indian Exclusive Economic Zone are:

- i) The Indian chartering company will have obligation to acquire equal number of specific type vessels within the stipulated period through out-right purchase or joint venture arrangement.
- ii) 25% of the Indian crew should be trained on board the chartered foreign fishing vessels.
- iii) The sharing of catch value between the foreign and Indian companies will be 80:20 basis.
- iv) The chartered vessels will be operated in terms of maritime Zone of Indian Act, 1981 and Rules thereunder 1982.

#### **Telugu-Ganga Project**

8874. SHRI RAJAMOHAN REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the revised estimate of the Telugu-Ganga Project has been sent to Union Government by Andhra Pradesh Government;

(b) if so, when this was received; and

(c) by what time Union Government propose to accord techno-economic clearance to the project?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Revised/ up-dated estimate for Rs. 843.27 crores

received from the Government of Andhra Pradesh in January, 1986 was techno-economically appraised and the Advisory Committee in its meeting held in April, 1988 deferred its consideration pending resolution of inter-State aspects. The State Governments of Andhra Pradesh, Karnataka and Maharashtra are holding mutual discussion in this regard.

### Unemployed in Punjab

8875. BABA SUCHA SINGH: Will the Minister of LABOUR be pleased to state:

(a) the extent of unemployment amongst educated, semi educated and uneducated registered with the employment exchanges or otherwise, male and female, urban and rural in Punjab; and

(b) the extent of migrated labour in Punjab and its bearing on the unemployment problem in Punjab?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) According to latest available information the number of educated (metric and above) and uneducated (below metric including illiterates) job-seekers on the live register of employment exchanges in Punjab, not all of whom are necessarily unemployed, at the end of 1988 is as below:

(In Thousand)

	<i>Educated</i>	<i>Uneducated</i>
Male	224.9	251.8
Female	73.2	26.2

(b) The number of migrant labour varies from seasons to season, and it is not pos-

sible to give precise figures. However, as per the survey conducted in 1983 by the Labour Department, Punjab, the migrant labour was estimated at 2.8 lakhs in industry and agriculture. Migration is generally due to the availability of job opportunities.

### Plantation Labour

8876. SHRIPALAI K.M. MATHEW: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware about the miserable working conditions, low wages and poor service conditions for the plantation labour;

(b) if so, whether Government contemplate to bring any new legislation for the Welfare of Plantation Labour; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). Information is being collected and will be laid on the Table of the House.

[*Translation*]

### Males/Females Registered with Employment Exchanges

8877. PROF. RASA SINGH RAWAT: Will the Minister of LABOUR be pleased to state:

(a) the State-wise number of males and females (unemployed) registered with the employment exchanges in the Country;

(b) the number of persons given employment through the employment exchanges in Rajasthan during the last three years; and